

THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

**ITEM No. 313
In
IB-347(ND)/2024**

IN THE MATTER OF:

M/s MMR AGRO FOODS PRIVATE LIMITED Petitioner/Applicant
V/s

KARNATAKA BANK LIMITED Respondent

Order under Section 94 of IBC, 2016

Order delivered on 23.07.2024

CORAM:

**SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI,
HON'BLE MEMBER (TECNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Narendra Singh Adv.

ORDER

Due to paucity of time, the matter is adjourned to **08.08.2024.**

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**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Malik